

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.01.2022

ORDER NO. 07 of 2022

Hon'ble President is pleased to order the sitting commencing from **07.02.2022 to 01.04.2022** for **CESTAT, Mumbai** as follows:

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 07.02.2022 to 01.04.2022	Customs Division Bench Matters.
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 07.02.2022 to 01.04.2022	Service Tax Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical) and Dr. S. K. Pati Hon'ble Member (Judicial)	From 07.02.2022 to 01.04.2022	Excise Division Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matter will be taken up by the other Division Bench as by dividing the list into two unless otherwise already assigned and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar